

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3497  
ANSWERED ON:03.09.2012  
EMPLOYEES PROVIDENT FUNDS  
Agarwal Shri Rajendra

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the State-wise details of funds deposited in the Employees' Provident Fund;
- (b) whether a large number of accounts of staff/workers are lying inactive for the last many years;
- (c) if so, the details thereof along with the steps taken by the Government to handover such aforesaid funds; to their actual claimants;
- (d) whether the computerisation of Employees' Provident Fund Accounts is pending for long;
- (e) if so, the reasons therefor; and
- (f) the steps taken by the Government in this regard?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a): State-wise details of the funds deposited in the Employees' Provident Fund (EPF) is given at Annex.
- (b) & (c): As per Annual Account (unaudited) of the Organisation for the year 2011-12, Rs. 22,636.57 Crore is lying in Inoperative Accounts.

Returns are being collected from establishments wherein contributions are received so as to update members' accounts to make them operative. Following steps have been taken to get the claims from the PF members so as to settle the claims of such inoperative accounts:

- (i) Publicity through print media and electronic media is made to educate the members to file their claims for settlement.
- (ii) The employers and employees unions have been requested to advise the members to file their claims for settlement.

In order to ensure the payment to the actual claimant, following precautions are taken:

- (i) The attestation of claim forms by the authorized signatory is made mandatory where the establishment is in operation.
- (ii) To identify the member in those cases where employer is not available, the attestation by the Bank authorities is insisted along with at least one of the documents as required under KYC (Know Your Customer) of the bank.

(d) to (f): The current phase of Computerization Project of Employees' Provident Fund Organisation (EPFO) was approved by the Central Board of Trustees, Employees' Provident Fund in its meeting held on 17th April, 2008 and accordingly the Project has been implemented in 119 offices out of 120 offices by 31st March, 2011. The computerization in only left over office at Keonjhar (Odisha) could not be completed as the office premise was not suitable for implementing the project and the office has been shifted to a new rented premises. The implementation of computerisation project in this office would be completed shortly.